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**CENTRAL ADMINISTRATIVE TRIBUNAL
MUMBAI BENCH, MUMBAI**

ORIGINAL APPLICATION No.416/2017

Date of decision: 19.09.2019

**CORAM:- R. VIJAYKUMAR, MEMBER (A).
R.N. SINGH, MEMBER (J).**

O. S. Chandramore,
Aged 63 years,
Retired as Conservator of Forest,
Working Plan Circle,
Gadchiroli,
Residing at 31, Chatrapai Nagar,
Garkheda Parisar,
Aurangabad-431005.

... Applicant.

(By Advocate Ms. Priyanka Mehndiratta)

VERSUS.

1. The Union of India through
The Secretary,
Ministry of Environment, Forest
and Climate Change,
Indira Paryavaran Bhavan,
Joubagh Road, New Delhi-110003.
2. The Chief Secretary,
State of Maharashtra,
Mantralaya, Mumbai 400 032.
3. The Secretary (Forests),
Maharashtra State,
Mantralaya, Mumbai-400 032.
4. The Principal Secretary (Forests)
Revenue and Forest Department
Mantralaya, Mumbai-400 032.

... Respondents.

(By Advocate Shri V. S. Masurkar)

O R D E R (O R A L)Per: R. Vijaykumar, Member (A)

1. When the case is called out, Ms. Priyanka Mehndiratta, learned counsel appeared for the applicant.
2. Shri V. S. Masurkar, learned counsel appeared for the respondents.
3. The learned counsel for the applicant submits that she has come to know that the applicant has expired long back and there are no instructions to her from any of the family members in spite of her best efforts.
4. In view the above, the OA is disposed of without any order as to costs.

(R. N. Singh)
Member (J)

(R. Vijaykumar)
Member (A)

V.

SD
10/10/18